

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **15.04.2024** THROUGH VIDEO CONFERENCE

---

**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**IN THE MATTER OF** : DBS Bank India Ltd  
Vs  
Gonglu Agro Pvt Ltd

**MAIN PETITION NUMBER** : CP(IB)/61(CHE)2022  
**(IA/MA) APPLICATION NUMBERS**  
IA(IBC)/860(CHE)2024; IA(IBC)/868(CHE)2024; IA(IBC)/876(CHE)2024

---

**ORDER**

**IA(IBC)/860(CHE)2024:**

Present: Mr. Vijay Vigneshwar, Ld. Counsel for Liquidator.

IA(IBC)/860(CHE)2024 has been filed to take on record the list of stakeholders by the Liquidator. The same is taken on record with all just exceptions.

IA(IBC)/860(CHE)2024 is accordingly **disposed of**.

**IA(IBC)/868(CHE)2024:**

Present: Mr. Vijay Vigneshwar, Ld. Counsel for Liquidator.

IA(IBC)/868(CHE)2024 has been filed for substitution of the Applicant/RP by the Liquidator in IA/909/2023.

Heard.

Let the revised memo of parties be filed in IA/909/2023.

IA(IBC)/868(CHE)2024 is accordingly **disposed of**.

**IA(IBC)/876(CHE)2024:**

Present: Mr. Vijay Vigneshwar, Ld. Counsel for Liquidator.

IA(IBC)/876(CHE)2024 has been filed to take on record the preliminary report and asset memorandum by the Liquidator dated 15.03.2024. The same are taken on record with all just exceptions

IA(IBC)/876(CHE)2024 is accordingly **disposed of**.

**Sd/-**

**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

**Sd/-**

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**